NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 28/56,58,59/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Suman Kumar Sinha

V/s.

Baroda Crystal Glass Works Ltd. & Ors.

Section of the Companies Act:

Sections 56,58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE 1. HARMISH 10. SHAH Respondent Advocte

2. Jaimin R. I ave for Mr. Godiyawala

ORDER

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Harmish Shah present for Respondents.

At request of Appellant Counsel.

List the matter on 13.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of February, 2018.

BIKKI RAVEENDRÀ BABU MEMBER JUDICIAL